

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 138 of 2012

Dated : 26th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Ltd ... **Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission & Ors. ..**Respondent(s)**

Appeal No. 139 of 2012

Reliance Infrastructure Ltd ... **Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission & Ors. ..**Respondent(s)**

Counsel for the Appellant(s):

Mr. Hasan Murtaza

Counsel for the Respondent(s):

Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja for R-1

ORDER

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Commission for sometime.

Post it for further submissions on **7.5.2013** at **2:30 p.m.**

(VJ Talwar)
Technical Member
vt/sm

(Justice M. Karpaga Vinayagam)
Chairperson